

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 10/SM/2017

Subject : Non-compliance of the provisions of the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2009

Date of Hearing : 11.1.2018

Coram : Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Teestavalley Power Transmission Limited (TPTL).

Parties present : Sh. Tarun Johri, Advocate, TPTL
Ms. Pallavi Kansal, TPTL
Piyush Shandilya, TPTL
Swapna Seshadri, Advocate, Dans Energy

Record of Proceedings

Learned counsel of Teestavalley Power Transmission Limited (TPTL) submitted that in response to the Commission's query dated 4.10.2017, TPTL has filed its response.

2. After hearing the learned counsel for TPTL, the Commission directed TPTL to submit the following information, on affidavit, on or before 22.1.2018 :
 - a) Monthly Progress report of implementation of 400 kV D/C Teesta III-Kishanganj transmission line, and
 - b) Action plan to complete the 400 kV D/C Teesta III-Kisangani transmission line.
3. The matter shall be listed for hearing on 22.3.2018.

By order of the Commission

**(T. Rout)
Chief (Legal)**